

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

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Email: [cjsec.highcourt@gmail.com](mailto:cjsec.highcourt@gmail.com)

**Subject:** Compassionate appointment Shri Sandeep S/o Late Parveez (Ex-Sweeper) R/o House No. 154 Lane No. 06, New Plot, Jammu, in terms of SRO-43 of 1994

## ORDER

No. 68 of 2023 / Psy

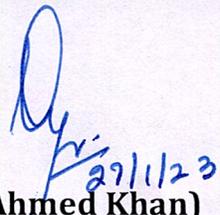
Dated: 27-01-2023

In pursuance of Jammu and Kashmir Compassionate Appointment Rules, 1994, Shri Sandeep S/o Late Parveez (Ex-Sweeper) R/o House No. 154, Lane No. 06, New Plot, Jammu is hereby temporarily appointed as Sweeper in the Pay Level SL 1 (14800-47100), in relaxation of the prescribed qualification in terms of Rule 7 of SRO 43 of 1994, and is posted as such in District cadre Jammu against any available vacancy of Sweeper.

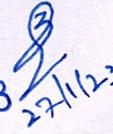
### Note:

- i) The appointee shall join before the Principal District & Sessions Judge, Jammu within a period of 21 days from the date of issuance of this order, who shall get all the testimonials of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

**By Order.**

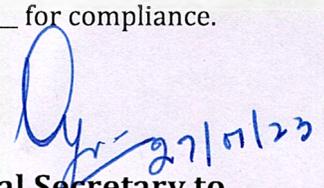
  
(Aijaz Ahmed Khan)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 1314-20/Psy-605

Dated 27-01-2023  


### Copy to the:-

- 1 Registrar General, High Court of J&K and Ladakh at Jammu.
- 2 Registrar Vigilance, High Court of J&K and Ladakh at Jammu.
- 3 Registrar Rules, High Court of J&K and Ladakh at Jammu.  
..... for information.
- 4 Pr. District & Sessions Judge, Jammu for information and necessary action.
- 5 Director Finance, High Court of J&K Main wing, Jammu for information.
- 6 Shri. \_\_\_\_\_ for compliance.
- 7 I/C NIC for uploading on the High Court Website.

  
Principal Secretary to  
Hon'ble the Chief Justice

  
27/1/23